



सत्यमेव जयते

File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 15th December 2023

ORDER

The order is issued in supersession of earlier order dated 12.12.2023 on the subject.

There shall be Special Bench from 18.12.2023 to 20.12.2023 to attend to the matters listed before Hon'ble Justice Ramalingam Sudhakar, President and Hon'ble Shri Avinash Kumar Srivastava, Member (Technical). The Bench shall comprise of:

Special Bench at NCLT, New Delhi- Court No. I (Principal Bench)

1. Hon'ble Member (J) Shri Ashok Kumar Bhardwaj
2. Hon'ble Member (T) Shri Subrata Kumar Dash

Hon'ble Member (J) Shri Ashok Kumar Bhardwaj and Hon'ble Member (T) Shri Subrata Kumar Dash shall first take up the matters of the Special Bench (Principal Bench) and then attend to matters of own Division Bench (NCLT New Delhi Court No. II).

Hon'ble President shall preside over matters of Principal Bench on 21.12.2023 & 22.12.2023 by VC.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.